

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 204  
IB-797/ND/2020**

**IN THE MATTER OF:**

**M/s. The System Overseas**

**...PETITIONER**

**Vs.**

**M/s. Bobieri Creazon Fashion Accessories Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 25.09.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Sunil Dalal and Mr.  
Devashish Bhadauria, Advs.**

**ORDER**

Heard the submissions made by the Learned Counsel for the Petitioner. The Learned Counsel for the Petitioner has submitted that he has already filed the Bank Statement, however steps are being taken to file a short affidavit to show the compliance of Section 9 (3) (c) of the Code. The matter is adjourned to 09.10.2020.

-sd-

**(V.K. Subburaj)  
Member (T)**

-sd-

**(P.S.N. Prasad)  
Member (J)**

(Meenu)